

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> July, 2022*

No.HC.VII-23/2022/ **5446** /A. Shri Bablu Sutradhar, Addl. District and Sessions Judge, FTC, Margherita, is transferred and posted as District and Sessions Judge, West Karbi Anglong, Hamren, the post being created by the Govt. vide letter No.JDJ.279/2021/43 dated 10.03.2022, vice Shri Paban Chandra Kalita, who was posted as District and Sessions Judge, West Karbi Anglong, Hamren, vide High Court's Notification No.HC.VII-23/2022/1739/A dated 25.03.2022 has already been posted as District and Sessions Judge, Dhubri, before joining at Hamren.

Shri Sutradhar will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment on the day of inauguration of the Judicial Court at Hamren to be notified later on.

No.HC.VII-23/2022/ **5447** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer as the Sessions Judge of the Sessions Division/jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Sessions Division</b>	<b>Head-quarters/ Station</b>
1.	Shri Bablu Sutradhar	West Karbi Anglong	Hamren

No.HC.VII-23/2022/ **5448** /A. Shri Rajesh Kumar Todi, Addl. District and Sessions Judge, FTC, Sivasagar, is transferred and posted as Addl. District and Sessions Judge, FTC, Margherita, vice Shri Bablu Sutradhar transferred.

Shri Todi will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join at his new place of posting at Margherita after handing over of charge by Shri Bablu Sutradhar at Margherita.

No.HC.VII-23/2022/ **5449** /A. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate (Designate), West Karbi Anglong, Hamren, is given additional charge as Secretary, District Legal Services Authority, West Karbi Anglong, Hamren, in addition to his own duties, from the date of inauguration of the Judicial Court at Hamren, until further orders.

*Contd.....*

*30.7.2022*

[2]

No.HC.VII-23/2022/ **5450** /A. Shri Nayanjyoti Choudhury, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren, is transferred and posted as Secretary, District Legal Services Authority, Udalguri, vice Shri Ajoy Kumar Basumatary already posted as Chief Judicial Magistrate, West Karbi Anglong, Hamren.

Shri Choudhury will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, West Karbi Anglong, Hamren on the day of inauguration of the Judicial Courts at Hamren to be notified later on and proceed to join at his new place of posting.

No.HC.VII-23/2022/ **5451** /A. Smti Sharmina Khatun Barbhuiya, Munsiff No.5, Cachar, Silchar is posted at the same station i.e. Silchar as Munsiff No.3, vice Shri Sanjay Karmakar posted as Munsiff No.4 at the same station.

Smti Barbhuiya will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and join her new assignment after completion of the post appointment training by Shri Sanjay Karmakar and Shri Prosoon Sur at the Judicial Academy.

No.HC.VII-23/2022/ **5452** /A. Shri Sanjay Karmakar, Munsiff No.3, Cachar, Silchar is posted at the same station i.e. Silchar as Munsiff No.4, vice Shri Prosoon Sur posted as Munsiff No.5 at the same station.

Shri Karmakar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment after completion of his post appointment training at the Judicial Academy.

No.HC.VII-23/2022/ **5453** /A. Shri Prosoon Sur, Munsiff No.4, Cachar, Silchar is posted at the same station i.e. Silchar as Munsiff No.5, vice Smti Sharmina Khatun Barbhuiya posted as Munsiff No.3 at the same station.

Shri Sur will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment after completion of his post appointment training at the Judicial Academy.

By Order,  
*Sd/- Romen Baruah,*  
**REGISTRAR (VIGILANCE)**

*Contd.....*



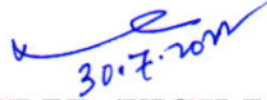
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.  
He is requested to take necessary steps for appointment of Shri Bablu Sutradhar with the power of District Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.  
He is requested to release Shri Nayanjyoti Choudhury from the post of Secretary, District Legal Services Authority, Hamren with effect from the date of inauguration of the Judicial Court at Hamren and appoint him as Secretary, District Legal Services Authority, Udalguri. He is also requested to appoint Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren as Secretary, District Legal Services Authority, West Karbi Anglong, Hamren, in addition to his own duties, from the date of inauguration of the Judicial Court at Hamren.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. Shri Bablu Sutradhar, Addl. District and Sessions Judge, FTC, Margherita.
15. Shri Rajesh Kumar Todi, Addl. District and Sessions Judge, FTC, Sivasagar.
16. Shri Ajoy Kumar Basumatary, (Designate CJM, Hamren, West Karbi Anglong) Secretary, District Legal Services Authority, Udalguri.
17. Shri Nayanjyoti Choudhury, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren.
18. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Chief Judicial Magistrate, \_\_\_\_\_
20. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. Smti Sharmina Khatun Barbhuiya, Munsiff No.5, Cachar, Silchar.
22. Shri Sanjay Karmakar, Munsiff No.3, Cachar, Silchar.

Contd.....

[4]

23. Shri Prosoon Sur, Munsiff No.4, Cachar, Silchar.
24. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati  
High Court website.
26. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
27. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar  
(Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,  
Guwahati for publication of the Notification in the Assam Gazette

  
30.7.2020

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**